

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 448/252/ND/2018**

**In the matter of:**

Naagar Developers Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 23.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	: Ms. Vidhya Gandhi, CS
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, St. Counsel with Mr. Divey Kant, Advocate

**ORDER**

Learned Company Secretary undertakes to file the balance sheets for the year 2016-17 within one week, with the copy in advance to the other side. For further consideration on 05.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

